

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

noted

sp/

S.2. Amr

fixed for A.H. on
31/3/92

Shreekrishna
Deputy Registrar

31/3/92 PT

have for the applicant

for VM Binder, proxy counsel

for Mr. SR Mre Bw for the

applicant prays for its adjournment.

Advised to 2/4/92 for admission
an Admission being

10313

Dated 2-4-92

Mr. R.P. Ranganathan
for the applicant Mr. I.J.
Naik.

2. The applicant was
employed in Home for
poor at Diu. This institute
was taken over by the
Institute of Public
Assistance (Provedoria)
Panaji - Goa. This Institute
does not come under
the Govt of India or U.T.

⑦

though Rules of the Central
Govt ~~Dept~~ ^{made} are ~~not~~
applicable to this Institute.

This Tribunal has no
jurisdiction therefore

we cannot entertain
this application. The
application is rejected
on this ground.

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(M.Y. Pradkar) (U.C. Srivastava)
MCA) V.C.

2/4/92
Order/Indorsement (despatched
to Applicant/Respondent (s)
on 13/5/92

1/11/92